

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: STAR MINERAL RESOURCES PRIVATE LIMITED Date of Commencement of Liquidation: 10-02-2020; List of Stakeholders as on Date: 09-06-2020; Name of IP: Mr. Naresh Kumar Bansal; Last 5 digit of registration number: 11448

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs							1247356	NA
2	Liquidation costs incurred till date							1961098	NA
3	Secured financial creditors	0							NA
4	Unsecured financial creditors	1	9894958	1	9895958	0	0	9894958	Annexure 4
5	Operational creditors (Workmen)	0							NA
6	Operational creditors (Employees)	0							NA
7	Operational creditors (Government Dues)	1	20751808	1	20751808	0	0	20751808	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0							NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0							NA
Total		2	30646766	2	30647766	0	0	33552410	